

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/77/2023 in Company Petition IB/370/2022
NAME OF THE COMPANY	Shri CH Srinivas Rao
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Shri CH Srinivas Rao
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/77/2023

This application is filed seeking to take the IRP report on record. The same is taken on record and the application is accordingly disposed of.

CP IB/370/2022

For counter, post on 03.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)